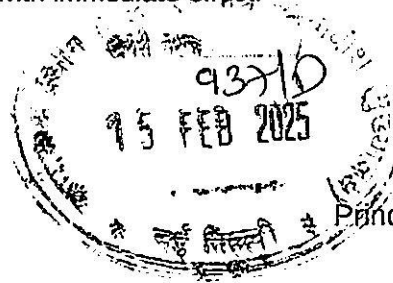


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI

ORDER

Sh. Gulshan Kumar Malik, Administrative Officer (Judl.) posted in East District who vide Order no.7947-7997/Admn-I/P&T/HQs/2025 dated 12.02.2025 has also been directed to look after the work of North-East District as A.O. (Judl.) is hereby allocated the work related to Administration Branch, Leave Section, Judicial Branch, General Branch, Vigilance Branch, Purchase Cell, R & I Branch, LAC Branch and Litigation Branch of North-East District, Karkardooma Courts, Delhi with immediate effect.



*Sanjeev Jain*  
14/2/25

(SANJEEV JAIN)

Principal District & Sessions Judge  
NE District, KKD Courts, Delhi

No. 1424-1438 /P&T/Admn/NE/KKD/2025

Dated 14 FEB 2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges (HQs), THC, Delhi.
1. Ld. Principal District & Sessions Judges, East/Shahdara District, Karkardooma Courts, Delhi.
2. The Officer Incharge, Administrative Officer (Judl.) / Branch Incharge Admn.-II, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO/DDO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.

*Sanjeev Jain*  
14/2/25

Principal District & Sessions Judge  
NE District, KKD Courts, Delhi